

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: HIGH COURT FOR THE STATE OF TELANGANA, HYDERABAD – Nomination of two Master Trainers to conduct ECT_4_2022 outreach programme on 21.05.2022 (Saturday) for Advocates/Advocates Clerks at each District through Video Conferencing from Telangana State Judicial Academy, Secunderabad – Relief Arrangements – **ORDERS – ISSUED.**

READ: 1. Letter Roc.No.305/2022/TSJA-Sec'bad, dated 28.04.2022 from the Director, Telangana State Judicial Academy, Secunderabad.
2. High Court's proceedings in Order Roc.No.655/SO/2022, dated 09.05.2022.

ORDER ROC.NO. 2044/2022-B.SPL., DATED: 17 .05.2022

In view of nomination of two Master Trainers, mentioned in Column No.2, vide High Court's proceedings 2nd read above, to conduct ECT_4_2022 outreach programme on 21.05.2022 (Saturday) for Advocates/Advocates Clerks at each District through Video Conferencing from Telangana State Judicial Academy, Secunderabad, the High Court made the following in-charge arrangements:

Sl. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	SRI G.RADHIKA, V Addl. Chief Metropolitan Magistrate (Juvenile Court), Hyderabad.	II Addl. Chief Metropolitan Magistrate, Hyderabad.
2.	SRI G.VENU, Secretary, District Legal Services Authority, Nalgonda.	Senior Civil Judge, Huzurnagar, Nalgonda District.

The officers mentioned in Column No.3 will be in-charge of the post(s) mentioned in Column No.2, during the period of absence of the above said officers who are nominated to the above said Programme.

In case the officer(s) mentioned in Column No.3 are either on leave or not available for any other reason the concerned Prl. District and Sessions Judge / Unit Head shall make alternative incharge arrangements and intimate the same to the High Court.

NOTE: The Proceedings placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for relieving and reporting to the programme at Telangana State Judicial Academy, Secunderabad.


**REGISTRAR GENERAL
I/C. REGISTRAR (VIGILANCE)**

To

1. The officers and Incharge officers concerned.

2. The Director, Telangana State Judicial Academy, Secunderabad.
3. The Metropolitan Sessions Judge, Hyderabad.
4. The Prl. District and Sessions Judge, Nalgonda.
5. The V Addl. Chief Metropolitan Magistrate (Juvenile Court), Hyderabad.
6. The Secretary, District Legal Services Authority, Nalgonda.
7. The II Addl. Chief Metropolitan Magistrate, Hyderabad.
8. The Senior Civil Judge, Huzurnagar, Nalgonda District.
9. The Pay and Accounts Officer, Hyderabad.
10. The District Treasury Officer, Nalgonda.
11. The Sub Treasury officer, Huzurnagar, Nalgonda District.
12. The Section Officers:
 - (a) Special Officers Section
 - (b) Vigilance Cell
 - (c) E-Section
 - (d) Work Review Cell
 - (e) O.P Cell
 - (f) B-Section
 - (g) Accounts Section
 - (h) Computer Section
 - (i) D-Budget SectionHigh Court for the State of Telangana at Hyderabad.

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